

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 139 of 2013 & IA-205 of 2013

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Appeal No. 140 of 2013 & IA-206 of 2013

Dated : 30th September, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Appeal No. 139 of 2013 & IA-205 of 2013

North Karanpura Transmission Co Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. P.J. Jani (Rep.) for R.6
Mr. Alok Shankar for R.28
Mr. Saim for MSEDCL
Ms. Suparna Srivastava for R.44
Mr. Manoj Dubey for R.8

Appeal No. 140 of 2013 & IA-206 of 2013

Talcher-II Transmission Co. Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra

Counsel for the Respondent(s) : Mr. Vallinayagam for R.2 to R.6
and R.7 to R.12
Mr. R.B. Sharma for R.15
Mr. M.T. George
Ms. Kavitha for R.13
Ms. Suparna Srivastava
for R.20

ORDER

We have heard Mr. M.G. Ramachandran, the learned counsel for the Respondent.

Post the matter for further submissions on **01.10.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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